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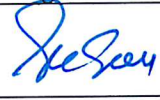
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.857/252/HDB/2018
NAME OF THE COMPANY	Shamshad Ahmed & Memar Constructions Pvt Ltd
NAME OF THE PETITIONER(S)	Shamshad Ahmed & Memar Constructions Pvt Ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SHAIK GOUSE	PCS	SKGOUSF@GMAIL.COM 99484 67803	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

PCS for Applicant is present. Junior Counsel for CGSC, RoC (H) is also present.

Heard them.

List it for orders on 14.09.2018.


Member (J)

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